

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 199 OF 2015 IN
APPEAL NO. 126 OF 2015**

Dated: 19th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Uttar Haryana Bijli Vitran Nigam Ltd. Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Varun Pathak

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Sanjay Verma
Mr. Ram Pal (Reps.) for R.1

Mr. Harish Chandra (Rep.) for R.2

ORDER

**IA NO. 199 OF 2015
*(Appl. for stay)***

Mr. Harish Chandra, Manager of Respondent No.2 is present. He has brought authority letter. Let the authority letter be taken on record.

Order is Reserved.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**